

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

No. F.1/JJA(R-2024)/Admn.II(HQs)/2025/. 9/9/9/9 Dated:

To

The HoO/DDO,
Accounts Branch,
Central, West, New Delhi (Patiala House), South-West, South, South-East,
East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.

Sub: Drawal of pay and allowances of Newly Appointed Junior Judicial Assistants.

Refs.: (i) Order No. F.1/JJA(R-2024)/Admn.II(HQs)/2025/49339-489 dtd. 19.09.2025,

- (ii) Order No. F.1/JJA(R-2024)/Admn.II(HQs)/2025/49263-338 dtd. 19.09.2025,
- (iii) Corrigendum F.1/JJA(R-2024)/Admn.II(HQs)/2025/70678-70718 dtd. 22.09.2025
- (iv) Letter No. F.1/JJA(R-2024)/Admn.II(HQs)/2025/59176-59186 dated 19.11.2025

In continuation to above referred to Orders & Corrigendum, the Junior Judicial Assistants whose medical fitness reports had not received were granted the drawal of pay and allowances for a period not exceeding two months without a Medical Certificate of Fitness in relaxation of the provisions of F.R.10 and in accordance with Clause 14.2 (1) & (4) of GoI's Orders.

Now, this office is in receipt of *Medical Examination Reports* of 22 more JJAs (tabulated below), who have been declared FIT. The details whereof are as under:

Sl. No.	File No.	Roll No.	Name	Father's/ Husband's Name	Category	Date of Joining	F/N or A/N
1.	31	250825	MANDEEP KUMAR	RANBIR	OBC(D)-UR	26.08.2025	F/N
2.	32	251710	SUSHAMA KUMARI	BALWAN SINGII	OBC(D)-UR	20.08.2025	F/N
3.	55	251304	RAVI SHARMA	MUKESH SHARMA	UR	18.07.2025	F/N
4.	94	251716	SUSMITA BHATTACHARJEE	SUSANTA BHATTACHARJEE	UR	30.06.2025	F/N
5.	126	250689	JYOTI SHARMA	VIRENDER SHARMA	OBC(D)-UR	18.07.2025	F/N
6.	160	250948	MUKUL AGARWAL	RAJKUMAR AGARWAL	EWS-UR	21.07.2025	F/N
7.	163	250940	MONU YADAV	HARENDRA YADAV	OBC(D)-UR	22.08.2025	W
8.	233	250472	DIVYA	ROHTAS	OBC(D)	20.08.2025	F/N
9.	237	250828	MANISH	PARDEEP	EWS	19.07.2025	F/N
10.	254	250826	MANEESH KUMAR MEENA	RAM DHAN MEENA	ST	20.08.2025	F/N
11.	259	250543	НАРРУ	KRISHAN KUMAR	OBC(D)	21.07.2025	F/N
12.	274	250151	AMAN TOMAR	DINESH PAL SINGH	OBC(D)	19.08.2025	F/N
13.	307	251729	TANVEER HUSSAIN	ABDUL GAFFAR	OBC(D)	29.07.2025	F/N
14.	312	251634	SONAL	MUKESH KUMAR	OBC(D)	18.07.2025	F/N
15.	375	251320	RISHABH GIL	HARISH KUMAR GIL	OBC(D)	18.07.2025	F/N
16.	469	251110	PAWAN KUMAR	SAMAY SINGII	Ex.SM-UR	21.08.2025	F/N
17.	477	250174	AMRITESH KUMAR	RAJENDRA PRASAD SINGH	Ex.SM-UR	01.09.2025	F/N
18.	485	250137	AMAN BECK	TELESFORE BECK	ST	20.08.2025	F/N
19.	527	250456	DHANANJAY KUMAR SINGH	TRIBHUWAN SINGH	Ex.SM-EWS	27.08.2025	F/N
20.	532	251253	RAHUL SHARMA	RAM MOHAN SHARMA	Ex.SM-UR	22.08.2025	F/N
21.	541	250095	AJAY KUMAR	INDRADEO PRASAD	Ex.SM-UR	18.07.2025	F/N
22.	542	250185	ANIL KUMAR YADAV	LAL SINGH YADAV	Ex.SM-UR	21.08.2025	F/N



In view of the foregoing, it is requested that the pay & allowances of the 22 Jr. Judl. Asstts., mentioned in the preceding table, may be granted accordingly, as per rules.

(Sunil Chauthury)
Spl. Judge, Electricity-02/Officer-in-charge,
Administration Branch-II (HQs)
Tis Hazari Courts, Delhi

- . Copy forwarded for information and necessary action to:
- Ld. Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
- 2. Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act.), (CBI), Rouse Avenue Courts, New Delhi.
- 3. Pay & Accounts Office (through concerned Accounts Branches), Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
- 4. Branch In-Charge, LAYERS, THC. Delhi to upload this letter on LAYERS.
- 5. Branch In-Charge, Website Committee, THC, Delhi to upload this letter on the web-site.
 - Branch In-Charges/Dealing Assistants of all other concerned Offices/Branches are instructed
 to access this letter from LAYERS or Web-Site of this office since paper based circulation of
 all the circulars/orders has been dispensed with vide office order bearing no.4417-4697/
 Misc./Admn.II(HQs)/2025 dated 20/01/2025.
 - 7. Official concerned with the instruction to access this letter from the LAYERS or Web-Site of this office.

Spl. Judge, Electricity Of Officer-in Charge, Administration Branch-II (HQs)
Tis Hazari Courts, Delhi